

PROFORMA-I

Monthly Statistical information regarding to Institution, Disposal & Pendency both in Civil & Criminal cases relating to the Judgeship of Gajapati, Paralakhemundi for the Month of August, 2019.

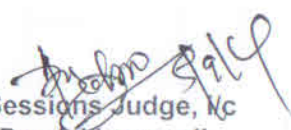
Name of the Court	Opening Balance at beginning of the month			Institution during the Month			Disposal during the month			Closing Balance at end of the month			Disposal of cases which are more than Five Years old			Pendency of cases which are more than Five Years Old at the		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Shri Biswajit Das District & Sessions Judge, Gajapati, Paralakhemundi.	137	309	446	6	20	26	5	11	16	133	304	437	0	0	0	2	41	43
Shri Arun Kumar Sahoo Addl. District & Sessions Judge, Paralakhemundi.	10	160	170	0	5	5	0	9	9	15	168	183	0	0	0	2	12	14
Shri M. Eswar Rao Chief Judicial Magistrate, Gajapati, Paralakhemundi.	0	81	81	0	1	1	0	25	25	0	58	58	0	4	4	0	21	21
Smt. Subhashree Pradhan A.S.J.-cum-Registrar, Civil Courts-cum-P.M., J.J.B, Gajapati, Paralakhemundi.	0	17	17	0	6	6	0	0	0	0	23	23	0	0	0	0	0	0
Shri Byomakesh Nayak, Civil Judge(Sr.Divn.), Paralakhemundi.	288	0	288	16	0	16	15	0	15	289	0	289	6	0	6	68	0	68
Shri Pradeep Ku Samal Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	29	40	69	3	8	11	4	14	18	28	36	64	0	0	0	0	11	11
Shri Chandrahas Behera Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	68	4072	4140	4	192	196	4	289	293	68	4161	4229	2	20	22	22	337	359
Shri Manoj Kumar Mohanty Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	21	1111	1132	0	168	168	0	136	136	21	1143	1164	0	2	2	1	238	239
Miss Lipa Puspa Khuntia Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	39	812	851	2	21	23	0	64	64	41	769	810	0	1	1	28	97	125
Smt. Sumitra Dash, JMFC, Paralakhemundi	0	400	400	0	0	0	0	21	21	0	391	391	0	1	1	0	62	62
Ms. Pragnyan Parimita Swain, Ex-JMFC, Paralakhemundi	0	268	268	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Rudra Prakash Nayak Gramya Nyayadhikari-cum-JMFC, Gramya Nyayalaya, Kashinagar.	0	480	480	0	3	3	0	22	22	0	461	461	0	1	1	0	64	64
Miss Ankita Guru, J.M.S.C., Paralakhemundi.	0	0	0	0	0	0	0	2	2	0	32	32	0	1	1	0	17	17
Banil Ku. Khatai, J.M.S.C., Paralakhemundi.	0	0	0	0	0	0	0	2	2	0	33	33	0	0	0	0	19	19
TOTAL	592	7750	8342	31	424	455	28	595	623	595	7579	8174	8	30	38	123	919	1042


District & Sessions Judge, i/c
Gajapati, Paralakhemundi.

PROFORMA-II
Disposal of year old Cases

Name of the Court	Civil				Criminal				TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	over 10 Yrs. (b)	Total c=(a+b)	CASE No. of Such Case	5 to 10 yrs. (d)	over 10 Yrs. (e)	Total f=(d+e)	CASE No. of Such Case	5 to 10 yrs. x=(a+d)	over 10 Yrs. y=(b+e)	Total z=(x+y)
District & Sessions Judge, Gajapati, Paralakhemundi.	0	0	0		0	0	0		0	0	0
Addl. District & Sessions Judge, Paralakhemundi.	0	0	0		0	0	0		0	0	0
Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	0	0		2	2	4	G.R.144/2008 G R 196/2008 G.R.562/2013 2(c)C.C.10/2011	2	2	4
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati, Paralakhemundi.	0	0	0		0	0	0		0	0	0
Civil Judge(Sr.Divn.), Paralakhemundi.	1	5	6	E.P.5/83 E.P.7/86 T.S.3/99 T.S.10/02 C.S.6/09 C.S.8/13	0	0	0		1	5	6
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.					1	0	1	S.T.01/09(A)	1	0	1
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	2	0	2	C.S.50/10 E.P.50/12	6	14	20	M.C.27/92 G R 132(A)/92 G.R.242(A)/96 G.R.185/2000 G.R.296/2000 G.R.273/03 G.R.96/01 G.R.112/01 G.R.169/01 G.R.192/01 G.R.371/01 2(a)C.C.21/02 G.R.134/04 2(a)C.C.76/08 2©C.C.19/10 M.C.73/10 G.R.403/10 M.C.67/11 G.R.111/13 G.R.186/13	8	14	22

Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	0	0	0	2	0	2	G.R.101/09 G.R.81/13	2	0	2
Addl. Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	0	0	0	0	1	1	G.R.88/06	0	1	1
Smt. Sumitra Dash, JMFC, Paralakhemundi .	0	0	0	1	0	1	G.R.45/09	1	0	1
Ms. Pragnya Paromita Swain, Ex-JMFC, Paralakhemundi.	0	0	0	0	0	0		0	0	0
Rudra Prakash Nayak Gramya Nyayadhikari-cum-JMFC, Gramya Nyayalaya, Kashinagar.	0	0	0	1	0	1	M.C.127/13	1	0	1
Miss Ankita Guru, J.M.S.C., Paralakhemundi.	0	0	0	0	1	1	G.R. 151/07	0	1	1
Banil Ku. Khatai, J.M.S.C., Paralakhemundi.	0	0	0	0	0	0		0	0	0
TOTAL	3	5	8	12	18	30		15	23	38


 District & Sessions Judge, Jc
 Gajapati, Paralakhemundi.

Pendency of year old Cases

Name of the Court	Civil			Criminal			TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	over 10 Yrs. (b)	Total c=(a+b)	5 to 10 yrs. (d)	over 10 Yrs. (e)	Total f=(d+e)	5 to 10 yrs. x=(a+d)	over 10 Yrs. y=(b+e)	Total z=(x+y)
District & Sessions Judge, Gajapati, Paralakhemundi.	0	2	2	33	8	41	33	10	43
Addl. District & Sessions Judge, Paralakhemundi.	2	0	2	11	1	12	13	1	14
Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	0	0	16	5	21	16	5	21
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati, Paralakhemundi.	0	0	0	0	0	0	0	0	0
Civil Judge(Sr.Divn.), Paralakhemundi.	35	33	68	0	0	0	35	33	68
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	0	0	0	3	8	11	3	8	11
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	12	10	22	201	136	337	213	146	359
Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	1	0	1	97	141	238	98	141	239
Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	24	4	28	35	62	97	59	66	125
Smt. Sumitra Dash, JMFC, Paralakhemundi.	0	0	0	52	10	62	52	10	62
Ms. Pragnya Paromita Swain, Ex-JMFC, Paralakhemundi.	0	0	0	0	0	0	0	0	0
Rudra Prakash Nayak Gramya Nyayadhikari-cum-JMFC, Gramya Nyayalaya, Kashinagar.	0	0	0	42	22	64	42	22	64
Miss Ankita Guru, J.M.S.C., Paralakhemundi.	0	0	0	3	14	17	3	14	17
Banil Ku. Khatai, J.M.S.C., Paralakhemundi.	0	0	0	17	2	19	17	2	19
TOTAL	74	49	123	510	409	919	584	458	1042

District & Sessions Judge, i/c
Gajapati, Paralakhemundi.

PROFORMA-III

FIGURES RELATING TO U.T.P. for the MONTH of August, 2019 relating to the Judgeship of Gajapati at Paralakhemundi.

Sl.No.	Particulars	
1	Total No. of Cases pertaining to U.T.P. at the beginning of the Month	127
2	No. of cases instituted during the Month	51
3	No. of cases disposed of during the Month	57
4	No. of cases pertaining to U.T.P. Pending at the end of the Month	121
5	No. of Cases pertaining to U.T.P. Pending for more than 5 years at the end of the month	-
6	No. of U.T.P. where detention period is more than 5 years at the end of the Month	-


District & Sessions Judge, i/c
Gajapati, Paralakhemundi.